

Sr. No.	Name of the District	Number of person placed		
		1997	1998	As on oct,99
8	Jalgaon	495	398	223
9	Ahmednagar	376	194	193
10	Pune	4899	3457	2930
11	Satara	291	165	271
12	Sangli	516	557	490
13	Solapur	465	651	288
14	Kolhapur	817	786	748
15	Aurangabad	511	288	293
16	Jalna	76	64	244
17	Parbhani	93	95	35
18	Beed	282	189	61
19	Nanded	147	214	179
20	Osmanabad	186	93	94
21	Latur	171	86	51
22	Buldhana	385	206	137
23	Akola	293	179	200
24	Amravati	444	309	2%
25	Yavatmal	283	223	138
26	Wardha	458	168	153
27	Nagpur	1685	1585	764
28	Bhandra	279	249	191
29	Chandrapur	917	822	528
30	Gadchiroli	392	533	380
TOTAL		22873	16773	13539

Redemption of bidi workers from exploitation

*940. SHRI RAMJI LAL: Will the Minister of LABOUR be pleased to state:

- (a) whether a policy has been formulated to redeem bidi workers from the exploitation by the factory owners;
- (b) if so, the details thereof;
- (c) whether some price rate has been fixed for bidi workers for bidi making; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) and (b) Beedi &

*Original notice of the Question was received in Hindi.

Cigar Workers (Conditions of Employment) Act, 1966 has been enacted to safeguard the interests of workers engaged in beedi-making. This Act is being implemented by the State Governments. They have formulated Rules under this Act to ensure proper implementation of various provisions of the Act.

Apart from this, the Government is implementing various schemes in the fields of Health, Housing, Education, Recreation and Social Security under the Beedi Workers Welfare Fund Act, 1976 for the welfare of beedi workers and their dependants.

(c) and (d) State Governments, who are the appropriate Governments for the fixation and revision of minimum wages for the workers employed in Beedi Industry under the Minimum Wages Act, 1948 have fixed rates for making beedi, in their respective States. A list of such rates is attached at statement.

Statement

Minimum wage rates fixed for redemption Bidi Workers by the different State Governments

Sl. No.	State	Minimum Wage Rate for rolling Beedis (Rs. per thousand)
1.	Andhra Pradesh	45.65
2.	Assam	40.80
3.	Bihar	41.81
4.	Gujarat	64.80
5.	Karnataka	53.23
6.	Kerala	60.96
7.	Madhya Pradesh	32.42
8.	Rajasthan	34.50
9.	Maharashtra	39.00
10.	Orissa	42.50
11.	Tripura	29.00
12.	Tamil Nadu	37.68
13.	Uttar Pradesh	59.62
14.	West Bengal	61.62